### **GOVERNMENT OF INDIA** MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA **STARRED QUESTION NO. \*78** ANSWERED ON 04<sup>TH</sup> DECEMBER, 2025

#### INVESTMENT UNDER PLI SCHEME FOR FOOD PROCESSING INDUSTRY

#### \*78. SHRI CHANDRA PRAKASH JOSHI

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- the total investment attracted under the Production Linked Incentive (PLI) Scheme for Food Processing Industry;
- b) the number of Mega Food Parks presently operational in the country; State/UT-wise;
- the measures taken to promote processed food exports under the One District One Product (ODOP) initiative; and
- d) the current status of this scheme in the State of Rajasthan?

#### **ANSWER**

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI CHIRAG PASWAN)

(a) to (d): A statement is laid on the Table of the House.

\*\*\*\*

# STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. \*78 FOR ANSWER ON 04<sup>TH</sup> DECEMBER 2025 REGARDING "INVESTMENT UNDER PLI SCHEME FOR FOOD PROCESSING INDUSTRY"

- (a). Under the Production Linked Incentive Scheme for Food Processing Industry (PLISFPI), cumulative investment of ₹9,207 crore has been made by the approved applicants.
- (b). 25 Mega Food Parks approved by MoFPI are operational across the country. State/Union Territories-wise details of these Parks are at **Annexure-I**.
- (c). As part of Atmanirbhar Bharat Abhiyan Vocal for Local Initiative in food processing sector, Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up / upgradation of micro food processing enterprises in the country. The scheme primarily adopts One District One Product (ODOP) approach aimed at fostering balanced regional development across all districts of the country. The initiative aims to select, brand, and promote at least One Product from each District (One District One Product) of the country for enabling holistic socio-economic growth across all regions. Under the ODOP initiative, products have been selected by States/UTs by taking into consideration the existing ecosystem on the ground in the Districts. ODOP have been approved for 726 Districts across 35 States/ UTs under the Scheme. The details of financial assistance offered to promote ODOP products under PMFME Scheme are at **Annexure-II**.

MoFPI hosted the fourth edition of 'World Food India' from 25<sup>th</sup> September to 28<sup>th</sup> September, 2025 in New Delhi. With participation from numerous international exhibitors, this event provided a platform for the ODOP-based food products to showcase and promote ODOP products among domestic and international buyers. In addition, ODOP products are promoted through various national / international exhibitions / fairs.

Further, the Agricultural & Processed Food Products Export Development Authority (APEDA), under the administrative control of the Department of Commerce, has the mandate to promote export of agricultural products from India. APEDA provides assistance to its registered exporters under Agriculture & Processed Food Export Promotion Scheme. The assistance is provided under various components of the schemes viz. Infrastructure Development, Quality Development and Market Development.

(d). Under the Production Linked Incentive Scheme for Food Processing Industry (PLISFPI), the following three applicants located in the State of Rajasthan have been approved:

Sl. No.	Applicant Name	Sector	District	No of Locations /Units	Investment (₹ Crore)
1.	Bikaji Foods International Ltd.	Ready to Cook (RTC)/Ready to Eat (RTE)	Bikaner	4	261.67
2.	ITC Limited	Fruits & Vegetables	Sikar	1	7.10
3.	Orkla India Ltd. (Formerly known as MTR Foods Private Limited)	Fruits & Vegetables	Kota	1	11.17
	Total			6	279.94

## ANNEXURE REFERRED IN REPLY TO PART (b) OF THE LOK SABHA STARRED QUESTION NO. 78 FOR ANSWER ON 04.12.2025 REGARDING "INVESTMENT UNDER PLI SCHEME FOR FOOD PROCESSING INDUSTRY"

### State/UT wise details of operational Mega Food Park Projects approved under the Mega Food Park Scheme of MoFPI

S. No.	SPV/IA Name	State/UT Name	District
1	Srini Food Park Pvt Ltd	Andhra Pradesh	Chittoor
2	Godavari Mega Aqua Food Park Pvt Ltd	Andhra Pradesh	West Godavari
3	North East Mega Food Park Ltd	Assam	Nalbari
4	Indus Best Mega Food Park Pvt Ltd	Chhattisgarh	Raipur
5	Gujarat Agro Infrastructure Mega Food Park Pvt Ltd	Gujarat	Surat
6	Fanidhar Mega Food Park Pvt Ltd	Gujarat	Mehsana
7	Haryana State Industrial and Infrastructure Development Corporation Ltd (HSIIDC)	Haryana	Sonipat
8	Cremica Food Park Pvt Ltd	Himachal Pradesh	Una
9	Integrated Food Park Ltd	Karnataka	Tumkur
10	Kerala Industrial Infrastructure Development Corporation (KINFRA)	Kerala	Palakkad
11	Kerala State Industrial Development Corporation Ltd (KSIDC)	Kerala	Alappuzha
12	Indus Mega Food Park Pvt Ltd	Madhya Pradesh	Khargone
13	Avantee Mega Food Park Pvt Ltd	Madhya Pradesh	Dewas
14	Satara Mega Food Park Pvt Ltd	Maharashtra	Satara
15	Paithan Mega Food Park Pvt Ltd	Maharashtra	Aurangabad
16	Zoram Mega Food Park Pvt Ltd	Mizoram	Kolasib
17	MITS Mega Food Park Ltd	Odisha	Rayagada
18	International Mega Food Park Ltd	Punjab	Fazilka
19	Sukhjit Mega Food Park and Infra Ltd	Punjab	Kapurthala
	Greentech Mega Food Park Pvt Ltd	Rajasthan	Ajmer
21	Smart Agro Food Park Pvt Ltd	Telangana	Nizamabad
22	Sikaria Mega Food Park (P) Ltd	Tripura	West Tripura
23	Patanjali Food and Herbal Park Pvt Ltd	Uttarakhand	Haridwar
24	Himalayan Food Park Pvt Ltd	Uttarakhand	Udham Singh Nagar
25	Jangipur Bengal Mega Food Park Ltd	West Bengal	Murshidabad

\*\*\*\*

### ANNEXURE REFERRED IN REPLY TO PART (c) OF THE LOK SABHA STARRED QUESTION NO. 78 FOR ANSWER ON 04.12.2025 REGARDING "INVESTMENT UNDER PLI SCHEME FOR FOOD PROCESSING INDUSTRY"

The details of financial assistance offered to promote ODOP products under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

- (i). Support to Individual / Group Category Micro Enterprises: Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). Support to Self Help Groups (SHG) for seed capital: Seed capital @ Rs. 40,000/per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). Support for Common Infrastructure: Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support Farmer Producer Organisations (FPO), SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an Special Purpose Vehicle (SPV) of micro food processing enterprises.
- (v). Capacity Building: The scheme offers training for Entrepreneurship Development Skilling (EDP) to meet the requirement of food processing industry and product specific skilling.

\*\*\*\*